

Role of Adivasis in Forestry

2700. SHRI MORESHWAR SAVE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Union Government have under consideration any scheme for providing share to Adivasis in forest estates and forest land throughout the country;

(b) if so, the details thereof;

(c) the time by which the scheme is likely to be implemented; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (d). The National Forest Policy of 1988 and the Forest (Conservation) Act 1980 do not provide for assignment of forest and to any person. However, guidelines have been issued in June 1990 to all State Governments that village communities including tribal people should be associated in regeneration and protection of degraded forests on usufruct sharing basis. This will provide them employment as well as base for economic sustenance.

[English]

Regulations For Preservation of Environment

2701. SHRI K.D. SULTANPURI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Union Government are aware that regulations meant for preservation and protection of environment are being violated by State Governments;

(b) if so, the names of such States; and

(c) the reaction of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) No, Sir.

(b) and (c). Do not arise.

Primary Health Centres and Community Health Centres in the Country

2702. SHRI K. D. SULTANPURI:
DR. D. VENKATESWARA
RAO:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of primary health and Community health centres set up in the country during the last three years, year-wise, State-wise;

(b) whether there is any proposal to set up new primary health centres during the year 1991-92; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) Statement-I showing the State-wise number of Primary Health Centres and Community Health Centres set up in the country during the last three years is attached.

(b) There is a target to set up 795 new Primary health centres under the minimum needs Programme as fixed by the Planning Commission in consultation with State Governments.

(c) Statement-II showing state-wise position is attached.

STATEMENT-I

Sl.No.	States/UTs	PHCs			PHCs		
		1988-89	1989-90	1990-91	1988-89	1989-90	1990-91
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	Nil	Nil	Nil	Nil	Nil	Nil
2.	Arunachal Pradesh	4	4	4	1	Nil	—
3.	Assam	47	3	2	13	3	3
4.	Bihar	407	Nil	493	20	Nil	10
5.	Goa	2	1	—	1	Nil	Nil
6.	Gujarat	49	25	—	1	Nil	Nil
7.	Haryana	30	33	29	2	8	Nil
8.	Himachal Pradesh	15	30	—	—	3	Nil
9.	Jammu & Kashmir	61	Nil	1	2	Nil	Nil
10.	Karnataka	282	306	Nil	21	20	Nil

Sl.No.	States/UTs	PHCs				PHCs			
		1988-89		1989-90		1988-89		1989-90	
		3	4	5	6	7	8	9	10
11.	Kerala	127	167	25	Nil	25	Nil	25	Nil
12.	Madhya Pradesh	200	46	1	32	25	3	25	3
13.	Maharashtra	Nil	107	1	Nil	6	Nil	6	Nil
14.	Manipur	13	6	Nil	1	Nil	Nil	Nil	Nil
15.	Meghalaya	7	11	8	—	Nil	Nil	Nil	Nil
16.	Mizoram	4	Nil	—	1	Nil	Nil	Nil	Nil
17.	Nagaland	4	2	Nil	Nil	Nil	Nil	Nil	Nil
18.	Orissa	96	112	100	Nil	1	Nil	1	Nil
19.	Punjab	85	95	Nil	12	12	Nil	12	Nil
20.	Rajasthan	Nil	Nil	2	Nil	Nil	15	Nil	15
21.	Sikkim	Nil	Nil	2	Nil	Nil	Nil	Nil	Nil

Sl.No.	States/UTs	PHCs								
		1988-89			1989-90			1990-91		
		3	4	5	6	7	8			
22.	Tamil Nadu	384	164	43	Nil	Nil	1			
23.	Tripura	Nil	Nil	Nil	Nil	Nil	Nil			
24.	Uttar Pradesh	503	124	535	43	32	20			
25.	West Bengal	127	6	INR	3	3	INR			
26.	A & N Islands	1	2	2	1	1	—			
27.	Chandigarh	Nil	Nil	—	—	Nil	—			
28.	D & N Haveli	1	Nil	—	—	Nil	Nil			
29.	Daman & Diu	Nil	2	Nil	—	Nil	—			
30.	Delhi	Nil	—	—	—	Nil	—			
31.	Lakshadweep	Nil	Nil	—	—	Nil	Nil			

Sl.No.	States/UTs	PHCs			PHCs		
		1988-89	1989-90	1990-91	1988-89	1989-90	1990-91
		3	4	5	6	7	8
32.	Pondicherry	Nil	—	2	—	Nil	1
Total :		2751	1393	1523	237	190	68

Source: Bulletin on Rural Health Statistics in India-March 1991 issued by R.H.D., Dte. G.H.S.

STATEMENT-II

Sl.No.	States/UTs	P.H.C.s Target 1991-92	C.H.C.s Target 1991-92
1	2	3	4
1.	Andhra Pradesh	—	—
2.	Arunachal Pradesh	4	2
3.	Assam	50	10
4.	Bihar	—	—
5.	Goa	2	2
6.	Gujarat	—	—
7.	Haryana	—	10
8.	Himachal Pradesh	5	3
9.	Jammu & Kashmir	20	1
10.	Karnataka	50	10

Sl.No.	States/UTs	P.H.C.s Target 1991-92	C.H.C.s Target 1991-92
1	2	3	4
11.	Kerala	20	5
12.	Madhya Pradesh	290	30
13.	Maharashtra	—	—
14.	Manipur	2	1
15.	Meghalaya	6	4
16.	Mizoram		1
17.	Nagaland	2	1
18.	Orissa	40	15
19.	Punjab	12	16
20.	Rajasthan	50	15

Sl.No.	States/UTs	P.H.C.s Target 1991-92	C.H.C.s Target 1991-92
1	2	3	4
21.	Sikkim	1	1
22.	Tamil Nadu	—	1
23.	Tripura	—	—
24.	Uttar Pradesh	154	49
25.	West Bengal	20	30
26.	A & N Islands	1	1
27.	Chandigarh	—	—
28.	D & N Haveli	2	1
29.	Daman & Diu	—	—
30.	Delhi	—	—

Sl.No.	States/UTs	P.H.C.s Target 1991-92	C.H.C.s Target 1991-92
1	2	3	4
31.	Lakshadweep	—	2
32.	Pondicherry	3	1
	Total	795	263